

Proposal to Lift Ban on Movement of Sugar from Traders to Traders

7713. SHRI SUBHASH YADAV, :
SHRI M. RAMGOPAL REDDY :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the prices of sugar have considerably gone down in the country;

(b) whether it is also a fact that there is a ban on the movement of sugar from traders to traders in different States of the country when there is no ban on the sugar factories to send the sugar in any part of the country; and

(c) whether in view of the low prices of the sugar in the country, Government propose to lift the ban on the movement of sugar from traders to traders in different States and, if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) Barring seasonal price fluctuations, which is a normal feature of the trade, open market prices of sugar have generally remained steady since the beginning of the current sugar year in October, 1982.

(b) Only the inter-State movement of sugar on trade account is banned except under permits issued by the Central or State Governments. There is, however, no restriction on sugar factories despatching freesale sugar to recognised dealers in any part of the country.

(c) The movement restrictions on traders are aimed at preventing speculative movement, smuggling, profiteering etc. in sugar and are, therefore, still considered necessary.

Testing of Fertiliser to Check Adulteration

7714. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of AGRICULTURE be pleased to state whether ICAR has developed any simple test for

checking widespread adulteration of fertilisers ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : No, Sir.

Provisions of Funds to Kerala Fisheries Corporation

7715. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is any request before the Central Government for placing necessary finances at the disposal of the Kerala Fisheries Corporation for organising internal distribution of fish; and

(b) if so, the details of the request and the action taken by the Central Government on it ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) There was a request from the Government of Kerala for financial assistance of Rs. 43.33 lakhs for fish distribution through cold chain. The proposal included provision of working capital for the existing 16 sale booths, capital investment on 34 additional booths and cost of insulated vans. Since there is no Central Scheme to provide funds for the said purposes in the Sixth Plan, the proposal could not be considered and the State Government was informed accordingly.

Funds for Accelerated Rural Water Supply Schemes

7716. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government of Kerala have approached the Central Government for sanction of revised estimates in the case of Centrally Sponsored Accelerated Rural Water Supply Schemes;

(b) if so, the circumstances which necessitated the revision in the original estimates; and